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Title: Demand for a special package for the state of Kerala to rehabilitate the fishermen and the farmers.

**SHRI HIBI EDEN (ERNAKULAM):** Hon. Speaker, as the entire House is aware the disastrous flood which hit Kerala in the second week of August, 2018, took lives of 483 people and 14 people are still missing. Around 54 lakh people were affected by the flood out of which 34 lakh people had to stay in relief camps. Around 20,000 houses were fully destroyed. Farmers lost their crops and fishermen, who took part in rescue operations, had to lose their livelihood.

Sir, the Kerala Government had asked for a special package of Rs.5606.7 crore, out of which the Central Government had allotted only Rs.2904.85 crore. In 2004, when Tsunami hit Kerala, the then State Government had asked for a package and the entire package was allotted by the then Central Government.

Sir, I would like to request the Central Government to allot more funds. The Post-Disaster Need Assessment Survey shows that we had a damage of Rs.26,718 crore and we need Rs.31,000 crore to rebuild Kerala. Many NGOs have taken part in rehabilitation and rebuilding process of Kerala like Rotary Club, Lions Club and many other corporates. I would like a special package to be given to the State of Kerala to rehabilitate the fishermen and the farmers. I also request for an assistance of a special Central fund for the sake of Kerala State. Thank you, Sir.

